GOVERNMENT OF NCT OF DELHI DEPARTMENT OF TRADE & TAXES VYAPAR BHAWAN, I. P. ESTATE, NEW DELHI (ADMINISTRATION BRANCH)

No.F.III/7/CST/Misc./2000/Estt./Pt./2096-2100 Dated: 17.03.2009

<u>ORDER</u>

Consequent upon the relieving of Shri B. P. Joshi, Addl. Commissioner from this Department and in supersession of all previous orders the following work allocation amongst the Addl. Commissioners is ordered with immediate effect:-

Sl. No.	Name & Designation		Work Allocation
1	Shri Gyanesh Bharti Addl. Commissioner-I	i)	Appeals and Revisions above the pecuniary limit of Rs.15 lacs pertaining to Zones-III, V, VI, VII, IX, X, KCS & Special Zone under the CST Act and erstwhile DST Act.
		ii) (Objection hearing under the DVAT Act above the pecuniary limit of Rs. 15 lacs pertaining to Zones – III, IV, V, VII, IX, X, KCS and Special Zone.
		iii) .	Appeals upto the pecuniary limit of Rs.50000/-under the CST Act and erstwhile DST Act pertaining to Ward No.8 to 10 (Zone-II), Ward No. 41 & 42 (Zone-V)
		iv)	Operations
		v)	Key Customer Services
		vi)	Economic Analysis; Refunds
		vii)	Policy
		viii)	Special Zone (WCT)
		ix)	Tax Payer Services
		x)	Enforcement
		xi)	VAT Audit
		xii)	Systems
		xiii)	Law & Judicial
2	Shri S. P. Singh, Addl. Commissioner-IV	i)	Appeals and Revisions above the pecuniary limit of Rs.15 lacs pertaining to Zones-I, II, IV and VIII under the CST Act and erstwhile DST Act.
		ii)	Objection hearing above the pecuniary limit of Rs.15 lacs pertaining to Zones – I, II, VI and VII under the DVAT Act.
		iii) .	Appeals upto the pecuniary limit of Rs.50000/- under the CST Act and erstwhile DST Act pertaining to Ward No.43 to 45 (Zone-V)
		iv)	Facility Management (Care Taking)

Sl. No.	Name & Designation		Work Allocation
		v)	Vigilance
		vi)	Research & Statistics
		vii)	Planning
		viii)	Forms Branch
		ix)	Recovery & Collection
		x)	Internal Audit Branch
		xi)	RTI
		xii)	Public Relations and R&I
		xiii)	H.R. (Admn.)/Training/Library
		xiv)	Coordination
		xv)	Finance & Accounting

This issues with the approval of Commissioner, Trade & Taxes.

(S. P. Singh)

Dated: 17.03.2009

Addl. Commissioner (IV)

No.F.III/7/CST/Misc./2000/Estt./Pt./2096-2100

Copy to:-

1. PS to Commissioner, Trade & Taxes.

- 2. All Additional Commissioners / Jt. Commissioners, Trade & Taxes.
- 3. Sr. Accounts Officer/All Branch Incharges.
- 4. Guard file.
- 5. President, Delhi Sales Tax Bar Association, 2nd Floor, Trade & Taxes.

(S. P. Singh)

Addl. Commissioner (IV)